



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/7803/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami
Principal Judge,
Family Court, Nalbari.

Dated Guwahati, the 19th December, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. FC.NLB/341 dtd. 19.12.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days casual leave on 20.12.2019 and 21.12.2019 along with station leave permission from the evening of 19.12.2019 till the morning of 23.12.2019, has been granted/rejected. The District and Sessions Judge, Nalbari and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

Memo NO.HC.VII-91/1994/7804-⁷⁸⁰⁵/A, dated 19.12.19
JT. REGISTRAR (VIGILANCE)

Copy to:

1. The District and Sessions Judge, Nalbari.
2. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)
Rajan